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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 35/252(3)/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018**

Name of the Company: Ketankumar Patel
(Symwell Pharmaceuticals Pvt. Ltd.)

V/s.

Registrar of Companies , Gujarat

Section of the Companies Act: Section 252 (3) of the Companies Act,
2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PRASHANT PATEL ADVOCATE APPELLANT *MP Patel*

2.

ORDER

Advocate Mr. Prashant Patel is present for the Appellant

The proof of service of notice of date of hearing on the ROC is filed.

The representation of the ROC is received.

The representation of the Income Tax Department is not received, even after issuance of notice.

The arguments of learned Counsel for the Appellant are heard.

The order is reserved.


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 25th day of September, 2018